HIGH COURT OF UTTARAKHAND AT NAINITAL NOTICE

No. 22/UHC/Admin. B/IV-01/2023

In continuation of notice No. 20/UHC/Admin.B/IV-01/2023 dated 03.05.2024, as per request made by the President/Secretary, High Court Bar Association, Nainital through letter dated 03.06.2024, Hon'ble Court has been pleased to extend the last date of submission of application form for appointment as Oath Commissioner for the year-2024 upto 10.06.2024 (till 5 P.M.).

By Order of the Hon'ble the Chief Justice

Sd/-

Dated: 05.06.2024

Registrar General

Dated: 05.06.2024

No. 2880/UHC/Admin. B/IV-01/2023

Copy to:

- 1. President/Secretary, High Court Bar Association, Nainital.
- 2. Notice Boards of High Court and Bar Association.
- 3. I/C NIC, High Court of Uttarakhand, Nainital with request to upload it on the website of the Hon'ble High Court.
- 4. Guard File.

Sd/-Assistant Registrar Admin. B